

IN THE NATIONAL COMPANY LAW TRIBUNAL; NEW DELHI
SPECIAL BENCH (COURT -II)

Item No. 209
(IB)-700/ND/2022
IA-2212/2024

IN THE MATTER OF:
Indian Bank

... **Applicant/Petitioner**

Versus

Shri Devki Nandan Taneja

... **Respondent**

Under Section: 95 of IBC, 2016

Order delivered on 20.05.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2212/2024: As prayed by the Ld. Counsel appearing for the Personal Guarantor one week time is granted for filing the reply.

List on 11.06.2024.

Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)